Statement on bad debts written off (BDWO)

Statement I

Name of the Bank

Amounts written-off during the year ended 31st March

				(Amounts in l	lakhs of rupees)
			Category of Bad Debts Written off	No. of Accounts	Amount Written-off
(A)	Domestic Advances				
	(a)	Advances to Priority Sectors			
		(i)	Agriculture		
		(ii)	Small Scale Industries		
		(iii)	Transport Operators		
		(iv)	Retail Trade and Small Business		
		(v)	Professionals and Self-employed		
		(vi)	Advances under DRI Scheme		
		(vii)	Exports		
		(viii)	Housing		
		(ix)	Other Priority Sector		
			Total of Priority Sector Advances (a)		
	(b)	Advances to Non-Priority Sectors			
		(i)	Industry		
		(ii)	Trade and Business		
		(iii)	Other Non-Priority Sectors		
			Total of Non-Priority Sector Advances (b)		
	(C)	Total of	of (a) and (b)		
(B)	Bad D	Debts Wr	ritten off by Overseas Branches		
		of A + B			
(C)			/ Assets Written Off		
	Total	of A + B	+ C		

Note : The details of individual items referred to in this statement may be given in Statement II against the respective items on the lines indicated therein.

Statement II

Name of the bank

Statement of Bad Debts written-off during year ended 31st March.....

(Amounts in lakhs of rupees)

	Category of Bad Debts Written off	Name of	Name of	Amount	Amount	Authority
	Category of Bad Debts written of	Branch			written-	
		Branch	Party	due to		Sanctioning Write-off
				the	off	write-on
()	Developtio Advances			Bank		
(A)	Domestic Advances					
	(a) Advances to Priority Sector					
	(i) Agriculture Sundries					
	(ii) Small Scale Industries Sundries					
	(iii) All Other Priority Sectors					
	1.					
	2					
	3. etc.					
	Sundries					
	Total					
	(b) Advances to Non-priority					
	Sectors					
	(i) Industry Sundries					
	(ii) Trade and Business					
	(iii) Other Non-priority Sectors					
(B)	Bad Debts Written off by Overseas					
	Branches					
	1					
	2					
	3. etc					
	Sundries					
(C)	Other Losses/Assets Written off					

Note: 1. Cases involving write offs of Rs. 25,000/- and less in respect of the advances to priority sectors and Rs 50,000/- and less in the case of advances to non-priority sectors may be grouped and included under 'Sundries'.

2. In the case of item C in the Statement I, the details of write-offs of Rs 50,000/ and above need be furnished and the write offs below this amount may be grouped under 'Sundries'.

Statement III

Statemer	it of Bad Debts Written Off during the year ended 31 st N Additional Information	March	
Name of		 Amount in	lakhs of rupees)
(i)	The total amount recovered during the year against the advances written off in the previous year		
(ii)	The amount of provision made for bad and doubtful debts, and		
(iii)	The amount of bad debts written-off during the year		
(iv)	Cases of bad debts written off for Rs. 1.00 crore and above as per the details given below :		

Sr. No.	Name of the Borrower	Name of the Branch	Amount due to the Bank	Amount Written-off	Authority Sanctioning Write off